IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CA(CAA)-83(ND)/2017

	IN	THE	MAT	TER	OF
--	----	-----	-----	-----	----

M/s. PIPL Business Advisors and Invest. (P) Ltd.

.....PETITIONER

Vs.

M/s. NIIT Technologies Limited

... RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 18.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

ž -

For the Respondent

.

ORDER

Order reserved.

- Sd -

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 18.7.2017